

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

TRANSFER PETITION (CIVIL.) NO(s). 236 OF 2007

AIRPORTS AUTHORITY OF INDIA ETC.

Petitioner(s)

VERSUS

M/S FELMINGO DUTY FREE SHOPS P.LTD.& ANR

Respondent(s)

(With appln(s) for directions, stay and office report)

WITH

TP (C) Nos. 630-641/2007

(with appln. for directions, stay and office report)

TP (C) No. 54-57/2008

(with appln. for substituted service and stay)

SLP (C) No. 9013/2007

(with prayer for interim prayer and office report)

TP (C) No. 451/2010

(with office report)

TP (C) Nos. 807-821/2008

(with appln. for stay)

WP (C) No. 147/2009

(with appln. for interim relief, permission to file addl. documents
and office report)

TP (C) Nos. 738-796/2009

(with appln. for stay and office report)

WITH

IA No. 120 (appln. for withdrawal of TP (C) No. 772/2009 having become
infructuous)

Date: 16/12/2010 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AFTAB ALAM

HON'BLE MR. JUSTICE R.M. LODHA

For Petitioner(s)

Mr. Chander U. Singh, Sr. Adv.

Mr. Praveen Jain, Adv.

Mr. T.S. Sidhu, Adv.

Mr. Mukesh Kumar, Adv.

M/S. M.V. Kini & Associates

Mr. C. Mukund, Adv.

Mr. Pankaj Jain, Adv.

: 2 :

.....2/-

Mr. P.V. Sarevana Raja, Adv.

Ms. F. Wani, Adv.

Mr. Bijoy Kumar Jain, Adv.

Mr. Mohan Parasaran, ASG

Mr. S. Wasim A. Qadri, Adv.

Mr. D.L. Chidanand, Adv.

Mr. B.K. Prasad, Adv.

Mrs Anil Katiyar, Adv.

Mr. M.A.Chinnasamy, Adv.

Mr. B.V. Balaram Das, Adv.

For Respondent(s)

Mrs. Jayshree Anand, Adv.
Mr. K.K. Mahalik, Adv.
Mr. Ajay Pal, Adv.

Mr. Raghenth Basant, Adv.
Ms. Liz Mathew, Adv.

Mr. Anant Bhushan Kanade, Sr. Adv.
Mr. B. Joshi, Adv.

Mr. B.V. Deepak, Adv.
Mr. Dilip Pillai, Adv.
M/S. T.T.K. Deepak & Co.

Mr. Ajay Aggarwal, Adv.
Mr. Rajan Narain, Adv.

Mr. Mukul Rohatgi, Sr. Adv.
Mr. E.C. Agrawala, Adv. (NP)
Mr. Mahesh Agarwal, Adv.
Mr. Rishi Agrawala, Adv.
Ms. Radhika Goutham, Adv.

Mr. G.N. Reddy, Adv.
Mr. V. Pattabhi Ram, Adv.

Mr. Manu Nair, Adv.
Mr. Arun Mohan, Adv.
for M/s. Suresh A. Shroff & Co.

Mr. Ajay Kumar Jha, Adv.
Mr. Somanadri Goud, Adv.

.....3/-

: 3 :

Mr. Shridhar Y. Chitale, Adv.
Mr. Abhijat P. Medh, Adv.
Mr. Vinany J. Hegde, Adv.

Mr. Mohan Parasaran, ASG
Mr. S. Wasim A. Qadri, Adv.
Mr. D.L. Chidanand, Adv.
Mr. B.K. Prasad, Adv.

Mr. Ravi Varma, Adv.
Mr. Sarojanand Jha, Adv.
Mr. M.A. Chinnasamy, Adv.

Ms. Kavita Wadia, Adv.
Ms. Kanika Agnihotri, Adv.
Mr. Pawan Bindra, Adv.

Mrs. Vanita Bhargava, Adv.
Mr. Ajay Bhargava, Adv.
Mr. Sushmit Pushkar, Adv.
Mr. Abhijeet Swaroop, Adv.
for M/s. Khaitan & Co.

Mr. U.A. Rana, Adv.
Mrs. M. Majumdar, Adv.

M/s Gagrat & Co.

Mr. V. Balachandran, Adv.

Mrs Lalita Kaushik, Adv.

Mr. Abhijat P. Medh, Adv.

Mr. Sanjay R. Hegde, Adv.

M/s. Parekh & Co.

UPON hearing counsel the Court made the following
O R D E R

Put up on January 24, 2011 before an appropriate
Bench along with Special Leave Petition (Civil) No.
13850/2009.

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.....4/-

It is clarified that the pendency of these transfer petitions shall not stand in the way of the Delhi High Court in proceeding with the hearing and final disposal of Writ Petition (Civil) No. 3398 of 2010.

IA No. 120/2010 in T.P. (C) No. 772/2009

It is stated that the writ petition filed in the Andhra Pradesh High Court, for the transfer of which T.P. (C) No. 772/2009 has been filed, has been withdrawn by the writ petitioner. That being the position, T.P. (C) No. 772/2009 does not survive anymore.

IA No. 120/2010 is allowed and T.P. (C) No. 772/2009 is dismissed as infructuous.

(N.S.K. Kamesh)
Court Master

(S.S.R. Krishna)
Court Master